Annexure-7

Name of the corporate debtor: Katerra India Private Limited; Date of commencement of CIRP: 8th September, 2023; List of creditors as on: 21st March, 2024

List of operational creditors (Government dues)

(Amount in ₹) **Details of Claimant** Details of claim received Details of claim admitted Amount of Amount of any mutual SI. Amount of claim Amount of claim Remarks, if contingent dues, that Amount Whether % of voting No. under verification not admitted Amount of Amount covered any may be set-Government Date of receipt Amount claimed Nature of claim covered by related share in CoC, Department claim admitted by guarantee off security interest party? if applicable M/s. Employees' State Insurance Corporation 17,282,733.00 17,282,733.00 ESI 13-Nov-23 No Sub-Regional Office, Bangalore North (Peenya) Assistant Commissioner(CT), Krishnagiri-I 2 04-Dec-23 363,812,865.00 9,722,799.00 GST No 354,090,066.00 Assessment Circle M/s. Employees' State Insurance Corporation 3 16-Jan-24 123,008.00 123,008.00 ESI No Sub-Regional Office, Bangalore North (Peenya) Assistant Commissioner Of Commercial Taxes. GST, Interest & 14-Feb-24 29,034,896.00 29,034,896.00 No LGSTO-015. DGSTO-04. Bengaluru-560047 Penal charge Total 410,253,502.00 56,163,436.00 354,090,066.00 -